## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

1280 NO:

DATED: 10/1/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018 19 as per detail given below:

	2018-19 as per detail given below:-					Rs. In lacs.				
S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	008- Electricity Charges.	014 POL	043- Uniform	364 Wages	641- Pensionary charges (NPS
1.	Pr. D&S Judge, Poonch	45.00	0.10	0.10		1.50	0.20			0.50
2	Pr.D&S Judge, Reasi.	11.00					0.10			0.40
3	Pr. D&S Judge, Bhaderwah.								0.06	
4.	Pr. D&S Judge, Kishtwar.	0.40								
5	Pr. D&S Judge, Samba.			0.10						
6	C.J.M. Rajouri.									0.40
7	C.J.M. Reasi.				0.15					0.30
8	City Judge, Jammu.							0.20		
9	Munsiff, Bishnah	30.00			0.20	6	0.10			1.50
10	Munsiff, Shangus.	6.00			0.20	0.10				0.50
11	Distt. Mag. Srinagar.	2.00								
12	Tehsildar, Hiranagar	2.50								0.40
13	Cantonment Magistrate, Jammu									0.08

By Order.

Ram Singh) Deputy Regi ar (Acctts)

No: 51576-600/AC Dated: 10/1/2019

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- 1-4 Pr. D&S Judge, Poonch/Reasi/Bhaderwah/Samba.
- 5. Pr. D&S Judge, Kishtwar. (This is in ref. to letter No. 352/PDSJ/K/2018 dt. 25-6-2018.
- 6-7. C.JM. Rajouri/Reasi.
- 8. City Judge, Jammu.
- 9-10. Munsiff, Bishnah/Shangus.
- 11. District Magistrate, Srinagar.
- 12. Tehsildar, Hiranagar.
- 13. Cantonment Magistrate, Jammu.
- 14 Treasury Officer, Sub Try. Distt. Court omplex, Janipur, Jammu.
- 15. Treasury Officer, Saddar Try. Srinagar.
- 16-22 Treasury Officer,Poonch/ Bhaderwah/Reasi/Samba/Bishnah/Shangus/Hiranagar/Gandhinagar. Budgam/Shopian/.Nowshera/Chenani/Akhnoor/Kishtwar.

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